

ITEM NO.76

REGISTRAR COURT

SECTION IV-B

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Transfer Petition(s)(Civil) No(s). 3416/2024

SONIA

Petitioner(s)

VERSUS

RUBAL SAHNI

Respondent(s)

FOR ADMISSION and IA No.292614/2024-STAY APPLICATION and IA  
No.292616/2024-EXEMPTION FROM FILING O.T.

Date : 31-01-2025 This petition was called on for hearing today.

For Petitioner(s) :

Mr. Nirbhay Nath Jha, Adv.  
Mr. Deepak Mittal, Adv.  
Mr. Divakar Kumar, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

Service is complete on the sole respondent but none has  
entered appearance.

Registry to process the matter for listing before the  
Hon'ble Court as per rules.

SUJATA SINGH  
Registrar

HJ